

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5677  
ANSWERED ON:30.04.2013  
MERCY PETITIONS  
Ray Shri Rudramadhab ;Semmalai Shri S.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Supreme Court has stayed on executions of eight convicts denied mercy by the Government; and
- (b) if so, the details thereof and the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (b): the Hon'ble Supreme Court of India in the matter of writ Petition (Crl.) No. 55 of 2013 and Writ Petition (Crl.) No. 56 of 2013 on 6.4.2013 stayed the executions of sentences of death in respect of Suresh, Ramji, Praveen Kumar, Gurmeet Singh, Sonia, Sanjiv, Sunder Singh and Jafar Ali. These matter are sub-judice.